Pending Power Projects of Maharashtra 213. SHRI JAGIR SINGH DARD: SHRI SHIVAJIRAO GIRIDHAR PATIL:

Will the Minister of POWER be pleased to state:

(a) what is the status of the eight power projects of Maharashtra pending with Government for approval since 1978:

(b) whether there is any minimum time limit within which the state can expect the approvals; and

to Ouestions

(c) what are the reasons for delay with respect to each project?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The following power projects of Maharashtra are pending for approval of Central Government:

SI. No.	Name of Project		Present status
tra a Auth	Bhivpuri pumped Storage Scheme (Hydro) (1×90 MW) Western Maharashtra TPS (BSES Ltd.) (Thermal) (500 MW) If following power projects of Maharashtre being examined in Central Electricity ority for accord of techno-economic clear-		Techno-economically cleared by CEA and is awaiting investment decision. Techno-economically cleared by CEA and is awaiting investment decision.
ance.	Pimplegaon Joge Pumped Storage (H) (2×300=600MW)	_	Environment clearance is pending. Replies to CEA/CWC comments awaited.
2.	Barge Mounted Power Plant by M/s Confidence Shipping Co. Ltd. Maharashtra	_	All linkages/clearances awaited.
3.	-110 MW -Near Dabhol		
4.	Dabhol CCGT by M/s Enron Power Corpn. USA and General Electric Corpn. USA -2000 MW/2550 MW.	_	All linkages/clearances awaited.

(b) and (c) Techno-economic clearance and investment approval depend upon including factors comprehensiveness of the project report received from the Project authorities in replying to various comments/ observations made by the Central Electricity Authority and/or Water Commission, availability of various inputs and clearances such as fuel availability, transportation of coal, gas, facilities. port water availability, clearance from Environment and Forest angles, constraints of funds, etc. In view of this, it is impossible to assess as to how long it may take for obtaining the requisite statutory clearances from all concerned to finally accord clearance to the concerned projects.

Floating of Global Tenders for Teesta III Projects by N.H.P.C.

214. SHRI DEBABRATA BISWAS: SHRI SHIVATIRAO GIRIDHAR PATIL:

Will the Minister of POWER be pleased to state:

- (a) whether the National Hydroelectric Power Corporation has gone for global tenders for Rs. 1880 crores Teesta-III Project,
- (b) whether the contract has been finalised;
- (c) if so, what are the details and the terms and conditions of the contract so entered into; and
- (d) what is the present status of the Project?